

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 707/TT/2020

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| Subject: | Petition for determination of transmission tariff for the 2019-24 tariff period in respect of Madhugiri-Yelahanka 400 kV D/C (Quad) Line with a small portion to be strung on multi-circuit tower of the SRSS-XII Scheme with high ampacity conductor in Bengaluru area along with associated bays and equipment at Madhugiri Sub-station and Yelahanka GIS under "Transmission System associated with System Strengthening -XIII" in the Southern Region. |
| Date of Hearing | 26.10.2021 |
| Coram | Shri P. K. Pujari, Chairperson Shri Arun Goyal, Member Shri I. S. Jha, Member Shri P. K. Singh, Member |
| Petitioner | Power Grid Corporation of India Ltd. (PGCIL) |
| Respondents | Tamil Nadu Generation and Distribution Corporation Ltd. and 17 others |
| Parties Present: | Mr. S. Vallinyagam, Advocate, TANGEDCO Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri Ved Prakash Rastogi, PGCIL Shri A.K. Verma, PGCIL Dr. R. Kathiravan, TANGEDCO Shri R. Ramalakshmi, TANGEDCO Shri R.Srinivasan, TANGEDCO |

Record of Proceedings

Case was called out for virtual hearing.

2. Learned counsel for TANGEDCO sought 2 weeks' time to file reply in the matter.
3. The Commission directed the Respondents, including TANGEDCO, to file reply by 15.11.2021 and the Petitioner to file rejoinder, if any, by 26.11.2021. The Commission further directed the parties to adhere to the specified timeline and observed that no extension of time shall be granted.



4. The matter shall be listed for further hearing in due course for which separate notice will be issued to the parties.

By order of the Commission

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(V. Sreenivas)
Deputy Chief (Law)